

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP(HCW) No.68/HDB/2017		
COMPANY PETITION/APPLICATION NO.	CP/360/2016		
NAME OF THE COMPANY	Sai Balaji Sponge Iron India Limited		
NAME OF THE PETITIONER(S)	Magnifico Minerals Private Limited		
NAME OF THE RESPONDENT(S)	Sai Balaji Sponge Iron India Limited		
UNDER SECTION	433 of 1956		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B.V. SATISH KUMAR	RP	SKUMARACS @YAHOO 9618320990	Bu. De

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri B.V. Satish Kumar, Learned RP and Shri Jamaluddin G, Learned Counsel for the Respondent.

The Learned RP is directed to submit his report. Post the case on 13.11.2017.

Member (T)

Member (J)

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